after having contracted tetanus due to burn injuries sustained by them when they were branded with hot irons on various parts of their body; and

(b) whether the Central Government propose to take up the matter with the Government of Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) and (b) Attention of the State Government of Gujarat has been drawn to the matter and they have been requested to send a report.

Reinforcement of State Police Forces by Central Forces

2776. SHRI CHIMANBHAI MEH-TA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the States which requisitioned the services of Central forces to reinforce their police forces during the communal disturbances in the last three years; and

(b) the reasons for which the Central forces had to be called upon to assist the local police forces on each occasion?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, Jammu and Kashmir, Madhya Pradesh, Karnataka, Punjab. Rajasthan and Uttar Pradesh requisitioned Central Forces during communal disturbances/tensions in the last three years.

(b) On all occasions, the Central Forces were sent for assisting the local police for dealing with the situation and for maintaining peace in troubled areas. In addition, the Peace Keeping Force Bns. of CRPF undertook repairs of houses, religious places, shops roads, street lights, etc. and also gave medical aid to victims.

Sikh separatist leaders on U.S. payroll

to Questions

2777. SHRI J. P. GOYAL: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the Hindustan Times of the 4th August, 1984 under the caption 'Dhillon and Chauhan on US payroll' wherein it has been stated that Ganga Singh Dhillon and Jagjit Singh Chauhan—leaders of the separatist Sikh movement are on the payroll of the US Defence Intelligence Agency;

(b) whether it is a fact that the names of these two extremists are reported to have figured in accounts books of US Defence Intelligence Agency;

(c) whether it is also a fact that Chauhan is reported to be on the payroll of the British intelligence as well; and

(d) if so, what is Government's reaction in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) Government have seen the news item which appeared in the "Hindustan Times of 4th August, 1984.

(b) Government do not have precise information. The US State Department has issued a denial of the contents of the article. The State Department have also reiterated that the USA supports the unity, stability and territorial integrity of India.

(c) Government do not have precise information.

(d) Government are watchful and as in the past, will continue to safeguard national interests and security.

Accumulation of stocks by tube manufacturers and cold rolling units

2778. SHRI J. P. GOYAL: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that some tube manufacurers and cold rolling